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## **Declaration of Assets and Liabilities**

Year-2023-24

I, MADHU KUMARI, Wife of RAVI RANJAN RAJ, aged 30 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant Section Officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name RAVI RANJAN RAJ	Son YUG PRAKASH	Dependant-2 Name	Dependant-3 Etc. Name	
	(i)	Cash	Rs 5,200/-	Being separately given as he is posted as an Assistant Coomissioner in Bihar Commercial Tax Department.		NIL	NIL	
100 m	(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		Rs 22,000/-(SBI SB A/c) Rs 4,42,478/- (SBI PPF A/c) Rs 40,000 (MF)	-	NIL	NIL	NIL	
1936	(iii) 124	Bonds, Debentures and Shares in companies	Rs 2,03,877/- (Shares)		NIL	NIL	NIL	
103	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 11,730/- Per annum Premium for LIC		NIL	NIL	NIL	
	(v)	Motor Vehicles (details of make, etc.)	, Albana	-	NIL	NIL	NIL	
	(vi)	Jewellery (give details of weight and value)	1. Diamond Ring and 120gm Gold received as Marriage Gifts. 2. Gold- 20gm Silver- 500gm	-	NIL	NIL	NIL	
	(vii)	Other assets, such as values of claims / interests	Home Appliances	-	NIL OF TEACHERS A	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Machu Kumari

## B. <u>Details of Immovable Assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name RAVI RANJAN RAJ	Son YUG PRAKASH	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL
v)	Others (such as interest in property)	NIL		NIL	NIL	NIL .

Maelw/29-01-2 MADHU KUMARI (2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as in
(a)	(i) Loans from Banks	Personal Loan(SBI)	Rs 1,72,853/-
	(ii) Loans from financial institutions	-	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	- unactable	NIL
	(b) dues to departments dealing with supply of water	-	NIL
	(c) dues to departments dealing with supply of electricity	-	NIL
	(d) dues to departments dealing with telephones	- APACANAS	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	NIL
	(f) Other dues, if any	-	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 54,952/ ITR filed upto AY – 2023-24. <b>CTMPK6088D</b>	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	- Company of the state of the s	NIL
	(iii) Sales Tax [Only in case of proprietary business]		NIL
	(iv) Property Tax		NIL

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		Bihar Legislative Assembly Secretariat Service								
Home District	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)								
Tionic District		AURANGABAD								
		S. O. T. P. C. T. H. D. C.	DATE OF THE PARTY OF	No. of Contract of						

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 29-01-24

Signature Maolho Kumazi

Name of Employee:

MADHU KUMARI

Designation:

ASSISTANT SECTION OFFICER

Department:

BIHAR LEGISLATIVE ASSEMBLY

Machu/29-01-2 MADHU KUMARI